

**National Company Law Tribunal**

**Allahabad Bench**

**CP No. (IB) 222/ALD/2018**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2018**

**NAME OF THE COMPANY: M/s Berger Paints India Ltd V/s M/s Fedders Lloyed Corporation Ltd**

**SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC**

**CP NO. (IB) 222/ALD/2018**

Learned counsel for the Operational Creditor and Ms. Gunjan Jadwan, proxy on behalf of Raunak Chaturvedi, for the Corporate Debtor is present.

Learned counsel for the Corporate Debtor made a request that some time may be given for filing counter affidavit, prayer is allowed, counter affidavit may be filed within seven days with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within seven days.

List the matter on 7<sup>th</sup> August 2018, for admission.

**Dated: 19.07.2018**

**SAROJ RAJWARE,  
MEMBER (T)**

**V.P. SINGH,  
MEMBER (J)**

*Typed by:  
Md. Zaid  
(Stenographer)*